

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 405
IA/294/ND/2022 IN IB/2405/ND/2019

IN THE MATTER OF:

Ashu Chaudhary M/s Ashu Agencies	...	Applicant
Versus		
AlDua Food Processing Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 12.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Abhinav Prakash, Mr. Arvind Wishwabandhu,
Advs.

For the Respondent : Mr. Mohammad Moonis Abbasi, Adv., in
IA/294/ND/2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/294/ND/2022;-

Ld. Counsel for the Applicant is present physically in IA-294/2022. Ld. Counsel for the Respondent is present through video-conferencing in IA-294/2022.

Arguments heard. Written submissions filed by both the parties are already on record.

Order **reserved**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)